CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 321/MP/2025

Subject: Petition under section 79(f) of the Electricity act, 2003

seeking direct the Respondent No.1 to pay an amount of Rs.19,05,31,515/ - (Rupees Nineteen Crores Five lacs thirty -one Thousand five Hundred Fifteen Only) to the Petitioner.

Petitioner : Jindal Saw Limited

Respondent : PTC India Limited and 3 others

Date of Hearing : 21.5.2025

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Record of Proceedings (on admission)

None present on behalf of the Petitioner, despite notice. However, the Commission directed as under:

- (a) Issue notice to the Respondents, subject to just exceptions.
- (b) The Respondents are permitted to file their replies on or before **2.7.2025**, after serving a copy on the Petitioner, who may file its rejoinder, if any, by **23.7.2025**.
- 2. The matter will be listed for hearing on **17.8.2025**.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

